

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

CP (IB) No. 65/Chd/Hry/2019

**Under Section 9 of the Insolvency
& Bankruptcy Code, 2016**

In the matter of:-

Geron Engineering Pvt. Ltd.

...Petitioner-Operational Creditor

Vs.

Ecogreen Energy Lucknow
Private Limited

...Respondent-Corporate Debtor

Present: Mr. G.S. Sarin, Practising Company Secretary for the petitioner.
Mr. Anand Chhibbar, Senior Advocate with Mr. Vaibhav Sahni,
Advocate and Ms. Shefali Pawar, Authorized Representative for
the respondent.

List the matter on 11.01.2021.

Sd/-

(Raghu Nayyar)
Member (Technical)

(Ajay Kumar Vatsavayi)
Member (Judicial)

December 14, 2020
YP